

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2022
IA(I.B.C)/1323(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS EMTA COAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For the Financial Creditor
Mr. Aditya Kanodia, Adv.]
Mr. Tanmoy Sett, Adv.]
Ms. Suparna Sardar, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For the Corporate Debtor
Mr. Jishnu Chowdhury, Adv.]
Mr. Zeeshan Haque, Adv.]
Mr. T. Agarwal, Adv.]
Mr. R. Bhattacharjee, Adv.]
Mr. S. Banerjee, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13th May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)